

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.13(3)-HC/2021/8476-96

Dated, Agartala, the 16th April, 2021

NOTIFICATION

The Hon'ble High Court, in exercise of powers conferred under Rule 20(B) of Tripura Judicial Service Rules, 2003, has been pleased to allow the following Grade-I Judicial Officers of Tripura Judicial Service to continue in service upto 60(sixty) years of age:

1. **Shri D.M.Jamatia**, an officer of Grade-I in Supertime Scale of Tripura Judicial Service, now posted as the Registrar General, High Court of Tripura;
2. **Shri S.B.Datta**, an officer of Grade-I in Selection Grade of Tripura Judicial Service, now posted as District & Sessions Judge, Sepahijala District, Sonamura.

By order,

Sd/-


(V. Pandey)

I/C Registrar (Vigilance)

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
3. The Accountant General, Tripura, Agartala;
4. The LR & Secretary, Law Department, Government of Tripura, Agartala;
5. **The District & Sessions Judge,**
South Tripura District, Belonia/ Gomati District, Udaipur/ West Tripura District, Agartala/ Unakoti District, Kailashahar/ North Tripura District, Dharmanagar/ Dhalai District, Ambassa/ Sepahijala District, Sonamura/ Khowai Judicial District, Khowai;
6. **The Judge, Family Court,**
Kailashahar, Unakoti District/ Agartala, West Tripura District/ Udaipur, Gomati District/ Ambassa, Dhalai District/ Khowai, Khowai District/Sonamura, Sepahijala District;
7. **The Registrar (Judicial), High Court of Tripura, Agartala;**
8. **The Member-Secretary, Tripura State Legal Services Authority, Agartala;**

9. The Director Tripura Judicial Academy, Agartala;
10. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
11. The Registrar (Admn. P&M), High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. All Deputy Registrars, High Court of Tripura, Agartala;
14. The Treasury Officer, Treasury No. I & II Agartala;
15. The Sub-Treasury Officer, Sonamura, Sepahijala;
16. **Shri D.M.Jamatia**, Registrar General, High Court of Tripura, Agartala;
17. **Shri S.B.Datta**, District & Sessions Judge, Sepahijala District, Sonamura;
18. The System Analyst, High Court of Tripura, Agartala for uploading the same in the official website of the High Court of Tripura. He is also directed to update the profile of the concerned Grade-I Officers in the official website of the High Court;
19. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala;
20. Personal Files.


I/C Registrar (Vigilance)